

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.01.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

SUPPLEMENTARY CAUSE LIST

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 02/2022 & IA No. 5,6 & 7/2022	Vinayak K. Deshpande V Nexo Industries P Ltd & Anr	Cyril Amarchand Mangaldas	
2.	Comp App (AT)(CH) No. 61/2021 & IA No. 698,699 & 700/2021	DRS Logistics P Ltd & 4 Ors V Anjani Kumar Agarwal & 10 Ors With	T.K. Bhaskar	
3.	Comp App (AT)(CH) No. 01/2022 & IA No. 04/2022	Anjani Kumar Agarwal & 5 Ors V DRS Logistics P Ltd & 10 Ors	Anant Merathia	

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

CELL : 94458 92169